

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 34
(IB)-282(PB)/2024

IN THE MATTER OF:

Jag Mohan Garg

.... Petitioner

Order under Section 94(1) of (IBC)

Order delivered on 03.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Vijay K.Singh, Adv. Monalisa
For the Canara Bank : Adv. Shivangi Kumar, Adv. Sarthak Shukla,
Adv. Neha Rao
For NSEL : Adv. Anusha Nagarajan, Adv. Divyam Garg

ORDER

Some of the Respondents seek time to file objection to the petition. They are permitted to do so. So far as the objections already filed, Ld. Counsels for the Petitioner seek time to file reply. They are also permitted to do so.

At request and by consent, list the matter on **06.08.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

03.07.2024
Lalit